

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 29<sup>th</sup> April, 2024, 10:30 A.M.**

CP (IB) No. 42/CB/2023

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Starlight Ispat Pvt. Ltd. -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Shailendra Jain, Adv.  
Mr. Shaswat Kumar Rout, Adv.

For Respondent (s)

Mr. Sandeep S. Ladda, Adv.  
Mr. Adnan Ansari, Adv.

**ORDER**

Ld. Counsel Mr. Shaswat Kumar Rout appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Sandeep S. Ladda. At the request of the petitioner counsel, matter adjourned to report settlement by 25.06.2024.

  
**Kaushalendra Kumar Singh**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**